

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 35556/2013

COMMR.OF COMMERCIAL TAXES U.P.

Petitioner(s)

VERSUS

M/S CASTROL INDIA LTD.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 24/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ashutosh Kumar Sharma, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. M. P. Devanath, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has failed to file counter affidavit despite warning of last opportunity served upon him for the purpose. Further opportunity is therefore declined.

Service upon respondent no.2 is complete but none has entered appearance.

Matter is complete. Registry to process for listing before the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar